

<i>1</i>	<i>2</i>
1972	27
1973	37
1974	42
1975	37
1976	15
1977	207
1978	125
1979	384
1980	499
1981	441
1982	1043
1983	1690
1984	905
1985	992
1986	170
1987	522
1988	234
1989	4
<i>Total</i>	7381

Track Renewal on Western Railway

4197. SHRI RANJITSINGH GAEKWAD: Will the Minister of RAILWAYS pleased to state:

(a) the allocation for renewal of railway tracks since 1985, actual amount spent

since then and the length of track renewed from January 1988 upto 31 December 1988 in railway zones covering Gujarat against the total allocation as per Seventh Five year plan and the target fixed for physical progress;

(b) the details of the railway tracks in Kilometer urgently required for renewal on Western Railway covering Gujarat area; and

(c) when these railway tracks are likely to be renewed?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The details regarding allocation of funds for track renewals, and the actual amount spent year-wise on Western Railway, which covers Gujarat are as under:—

(Figs. in crores Rs.)

<i>Year</i>	<i>Allocation</i>	<i>Actual amount spent</i>
1985-86	91.00	92.10
1986-87	102.70	103.80
1987-88	134.64	152.15
1988-89	138.72	100.56 (upto Feb' 89)
1989-90	139.55	—

About 468 km. of Complete track renewal was done on Western Railway from April, 1988 to December 1988, against the target of 473 km for the financial year, 1988-89.

(b) and (c). About 108 km of complete track renewal is urgently required to be done on Western Railway and is likely to be completed by 31.3.1990, subject to availa-

bility of funds.

[Translation]

Survey to FTZs.

4198. SHRI DINESH GOSWAMI:
SHRI BALWANT SINGH RA-
MOOWALIA:

Will the Minister of COMMERCE be pleased to state:

(a) Whether Indo-USSR chamber of Commerce and Industries has made a survey during last year regarding "Free Trade Zones" (FTZs);

(b) if so, whether it has been observed in the survey report that many manufacturers are misusing facilities extended in "Free Trade Zones";

(c) if so, whether Government have made an enquiry into these cases;

(d) if so, the outcome of the enquiry; and

(e) the action proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) and (b). Indo-USSR Chamber of Commerce and Industry conducted a study on the growth of Free Trade Zones in the country. It has stated in the report that it had also come to its notice that a few units in the Free Trade Zones are misusing the facilities of the Zone.

(c) to (e). Government specifies various conditions in the Letter of Approval in each case having regard to the details given by the applicant in connection with his proposed manufacturing activities. In the event of any violation coming to its notice of the conditions by any unit with reference to the

approval letter, necessary action wherever called for is taken.

[English]

Flood Managements Works in Orissa

4199. SHRI BRAJAMOHAN MOHANTY: Will the Minister of WATER RESOURCE be pleased to state:

(a) whether Government have received any proposal to construct, strengthen and repair Salaine embankments in Puri district of Orissa to prevent the over flow of salaine water during floods;

(b) if so, the details thereof;

(c) whether Government have provided any funds;

(d) if so, the details thereof; and

(e) whether this being a Flood Control Programme, Government are considering this project on priority basis?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MATI KRISHNA SAHI): ((a) No, Sir.

(b) to (e). Do not arise.

Word Bank Loan to Kerala

4200. PROF. K.V. THOMAS: Will the Minister of FINANCE be pleased to state:

(a) the details of the loan provided to Kerala by the World Bank during last three years;

(b) the terms and conditions thereof; and

(c) whether Kerala State is timely paying back the instalments of the loan taken